

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MATOSHRI LAXMI SUGAR CO-GENERATION INDUSTRIES LTD UNDER CIRP
OPERATING IN SUGAR MANUFACTURING
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Matoshri Laxmi Sugar Co-generation Industries Limited CIN: U15424PN2008PLC133527 PAN: AAFCM5880Q
2.	Address of the registered office	Satling Nagar, At-Ruddhewadi, Post Dudhani, Taluk Akkalkot, Solapur - 413220, Maharashtra
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Satling Nagar, At.: Ruddewadi, Post: Dudhani, Tal.: Akkalkot, Dist.: Solapur, Maharashtra.
5.	Installed capacity of main products/ services	3500 TCD (Tons Crushed Per Day) sugar plant, which is forward integrated with cogeneration unit of 10 MW
6.	Quantity and value of main products/ services sold in last financial year	No details / documents provided by the SBoD, however as per financials for FY 2024 available on public domain, company did a revenue of Rs. 84.04 Cr.
7.	Number of employees/ workmen	NA (Details not provided by SBoD)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants from cirp.matoshrilaxmisugar@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants from cirp.matoshrilaxmisugar@gmail.com
10.	Last date for receipt of expression of interest	01.10.2025
11.	Date of issue of provisional list of prospective resolution applicants	03.10.2025
12.	Last date for submission of objections to provisional list	08.10.2025
13.	Date of issue of final list of prospective resolution applicants	10.10.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.10.2025
15.	Last date for submission of resolution plans	12.11.2025
16.	Process email id to submit Expression of Interest	cirp.matoshrilaxmisugar@gmail.com
17.	Details of Corporate Debtor's Registration Status as MSME.	NA

Date: 16/09/2025
Place: Mumbai

Ram Singh Setia
Deemed RP of Matoshri Laxmi Sugar Co-generation Industries Limited
IBBI/IPA-001/IP-P01189/2018-2019/11935
Address Registered with IBBI- 1004, Tower B, Celestia Spaces, Tokershi Jivraj Road, Sewri, Off Zakaria Bunder Road, Mumbai City- Maharashtra- 400015.
Correspondence Address- Finvin Turnaround and Restructuring Private Limited situated at 605, 6th Floor, Sunteck Crest, Mukund Nagar Road, Andheri (E), Mumbai, MH - 400059.
AFA Valid Up to-31st December, 2025